

**2026**  
**HIGH COURT AT CALCUTTA**  
**APPELLATE SIDE**

**NOTIFICATION**

**No. 500-R(R&M)**

**Dated, 21<sup>st</sup> day of January, 2026**

In furtherance of the notice dated 02.01.2026 of the Appellate Side, High Court at Calcutta with regard to promotional examination for the post of **Joint Registrar (Judicial)** on the *General Branch, Appellate Side Establishment* and in view of the Written Test (*Phase-I*) held on 19.01.2026 in the process of said examination to fill up **01** (one) vacancy in terms of the resolution of the Hon'ble Recruitment & Promotion (High Court) Committee, the following result of Written Test (*Phase-I*) of the candidates belongs to the cadre/post of *Deputy Registrar*, General Branch who appeared in the said written test, is being published for general information.

**RESULT OF WRITTEN TEST (PHASE-I)**

Sl. No.	Name of the Candidates	Marks obtained in Written Test (Total Marks-30)	Remarks (Qualifying Marks- 18 Marks @ 60% of the total marks in Written Test)
1.	Sri Santanu Roy <i>Deputy Registrar (Administration)</i>	15 ½	-
2.	<b>Sri Pronab Kumar Mondal</b> <i>Deputy Registrar (Writ)</i>	18	<b>Q</b>
3.	<b>Sri Dibyendu Ghoshal</b> <i>Deputy Registrar (Vigilance)</i>	20	<b>Q</b>
4.	Smt. Mina Samaddar <i>Deputy Registrar (Inspection)</i>	02	-
5.	<b>Sri Sarbendu Sinha Roy</b> <i>Deputy Registrar (Judicial)</i>	19	<b>Q</b>

*N.B.: 1. 'Q' denotes qualified for viva-voce*

*2. Candidates qualified in the written test (Phase-I) shall be informed about the date of Viva-voce /interview (Phase-II) in due course.*

**The 21<sup>st</sup> January, 2026**

**By Order**

*Sd/-*  
**Registrar**  
**(Recruitment & Management)**  
**High Court, Appellate Side, Calcutta**